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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.1393 OF 1996

Dated, the 3rd September, 1998.

BETWEEN :

G. Prabhakar ... Applicant

A N D

1. The Superintendent Engineer,
Installation Office, All India Radio,
Cuddapah, Cuddapah District.

2. The District Employment Exchange
Officer,
Cuddapah, Cuddapah District.

... Respondents

COUNSELS :

For the Applicant : Mr. Md. Gulam Rasool

For the Respondents : Mr. N.R. Devaraj
Mr. J. Naresh

CORAM :

THE HON'BLE MR. R. RANGARAJAN, MEMBER (ADMIN)

THE HON'BLE MR. B. S. JAI PARAMESHWAR, MEMBER (JUDL)

ORDER

(PER: HON'BLE MR. R. RANGARAJAN, MEMBER (ADMIN))

1. None for the applicant. Mr. N.R. Devaraj, Learned
Counsel for the respondents.



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-: 2 :-

2. The applicant filed this O.A. praying for a direction to consider him for appointment as Sweeper/Safaiwala, if selected in the Test and Interview scheduled to be held on 29.11.1996 or 30.11.96 or any other subsequent day fixed by the 1st Respondent.

3. A reply has been filed. The respondents submit that when they called for sponsorship of candidates from the Employment Exchange, Cuddapah, the name of the applicant was not sponsored. It is also stated in para (c) of the reply that the applicant had not submitted any application requesting to consider his name for Interview along with the sponsored candidates from the District Employment Exchange, Cuddapah. Hence, the respondents submit that the question of issue of call letter for the said Interview to the applicant does not arise. It was also submitted that the scheduled date for interview was 2.12.96 and not 29.11.96 as stated by the applicant. *above*

4. In view of what has been stated by the respondents, the applicant has not made out a case for granting any relief.

5. No doubt, the Hon'ble Supreme Court has held that even those candidates, who are not sponsored by the Employment Exchange should also be considered for appointment, if they submit an application directly to the respondent authorities.

6. The respondents herein submit that they would have acted as per the directions of the Hon'ble Supreme Court, if the applicant had submitted an application to the respondent authorities directly, in time. But the applicant

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O.A. 1393 OF 1996

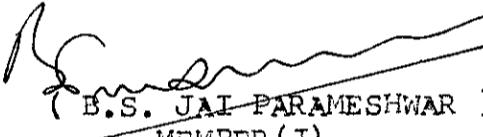
- : 3 :-

failed to do so. In the absence of any application from the applicant for the post of Sweeper/Safaiwala, the applicant cannot ask for issue of a call letter to interview him on the said date fixed for interview.

7. No rejoinder has been filed in this O.A. The applicant in his application has also not stated that he submitted an application to the respondent authorities and proved the same by proper documents.

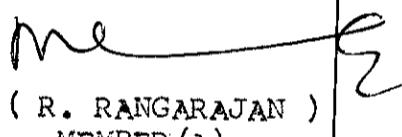
8. Submission of any representation to R-2 without submitting any application for the post in time has ~~got~~ no meaning and R-2 also has not sponsored his candidature.

9. In view of the above, there is no merit in this O.A. Hence, the O.A. is dismissed. No costs.


(B.S. JAI PARAMESHWAR)

MEMBER (J)

3.9.98


(R. RANGARAJAN)

MEMBER (A)

Dated, the 3rd September, 1998

Dictated in open Court.

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OA.1393/96

Copy to:-

1. The Superintendent Engineer, Installation Office, All India Radio, Cuddapah, Cuddapah District.
2. The District Employment Exchange Officer, Cuddapah, Cuddapah.
3. One copy to Mr. Md.Gulam Rasool, Advocate, CAT., Hyd.
4. One copy to Mr. N.R.Devaraj, Sr.CGSC, CAT., Hyd.
5. One copy to D.R.(A), CAT., Hyd.
6. One duplicate copy.
7. one copy to Mr. Naseem Ali, Secretary

srr

26/10/93

(7)

II COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESWAR :
M(J)

DATED: 3/9/93

ORDER/JUDGMENT

M.A/R.A/C.P.H.D.

in

C.A. NO. 1393/93

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS
YLR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

21 SEP 1993

हैदराबाद स्पायरीट
HYDERABAD BENCH